

**HIGH COURT OF KARNATAKA
BENGALURU
DATED: 15.06.2020**

PRESS NOTE

**Statistical information of Cases from 01.06.2020 to 06.06.2020
at High Court of Karnataka during the period of Covid-19**

A. Sittings held through Video Conference-61

- a) Principal Bench - 40
- b) Dharwad Bench - 15
- c) Kalaburagi Bench- 06

B. Total number of cases eFiled - 52

- a) Principal Bench - 51
- b) Dharwad Bench - 00
- b) Kalaburagi Bench-01

C. Total number of cases Physically Filed -1738

- a) Principal Bench - 825
- b) Dharwad Bench - 640
- c) Kalaburagi Bench -273

D. Total number of cases Heard by Video conferencing - 422

- a) Principal Bench – 355
- b) Dharwad Bench – 61
- c) Kalaburagi Bench – 06

E. Total number of cases Disposed off - 532

- a) Principal Bench – 455
- b) Dharwad Bench – 46
- c) Kalaburagi Bench – 31

F. Total number of cases Listed for Physical Hearing - 2028

- d) Principal Bench – 590
- e) Dharwad Bench – 916
- f) Kalaburagi Bench – 522

BY ORDER OF THE HON'BLE CHIEF JUSTICE

Sd/-
REGISTRAR GENERAL